

HIGH COURT OF CHHATTISGARH, BILASPUR

**SUPPLEMENTARY CONSTITUTION OF BENCHES AT HIGH COURT OF
CHHATTISGARH, BILASPUR W.E.F 06.01.2025**

S.No	Name of Hon'ble Judges	Jurisdiction
01.	<u>Division Bench - II</u> Hon'ble Mr. Justice Sanjay K. Agrawal & Hon'ble Mr. Justice Sanjay Kumar Jaiswal (up to 01.30 P.M.)	<ul style="list-style-type: none">➤ All Criminal Matters which have not been assigned to any Division Bench.➤ Tax Cases Including Writ Appeals of Tax Cases.➤ All Writ Matters of Division Bench. (Matter relates to Ultra Virus upto the year 2022).
02.	<u>Single Bench- II</u> Hon'ble Mr. Justice Sanjay Agrawal	<ul style="list-style-type: none">➤ Writ Petition (C) from the year 2017 to 2021 (Final Hearing Matters)➤ Writ Petition (Service) of the year 2017➤ Tied up Matters. (From 2:15 PM onwards)
03.	<u>Single Bench- III</u> Hon'ble Mr. Justice Parth Prateem Sahu	<ul style="list-style-type: none">➤ Second Appeals from the year 2020 onwards.➤ First Appeals from the year 2020 onwards➤ Transfer Petition (Civil).➤ All other Civil Matters which have not been assigned to any Single Bench.➤ Writ Petition (Service) from the year 2019 to 2020➤ Tied up matters.
04.	<u>Single Bench - VI</u> Hon'ble Mr. Justice Naresh Kumar Chandravanshi	<ul style="list-style-type: none">➤ Miscellaneous Appeal (Motor Vehicle Act) from the year 2017 to 2019.➤ Criminal Appeal from the year 2020 onwards➤ Writ Petition (T).➤ Contempt Case (Civil) from year 2023 onwards➤ Tied up matters.
05.	<u>Single Bench - VII</u> Hon'ble Mr. Justice Deepak Kumar Tiwari	<ul style="list-style-type: none">➤ Writ Petition (C) of the year 2015 & 2016 (Final Hearing matters)➤ Second Appeals upto the year 2019➤ First Appeals upto the year 2019➤ Civil Revision from the year 2021 onwards➤ Tied up matters.
06.	<u>Single Bench - VIII</u> Hon'ble Mr. Justice Sachin Singh Rajput	<ul style="list-style-type: none">➤ Criminal Appeals from the year 2001 to 2004➤ All nature of Writ Petitions (WP) upto the year 2006.➤ Writ Petition (Service) upto the year 2016➤ Tied up matters.
07.	<u>Single Bench - XI</u> Hon'ble Mr. Justice Sanjay Kumar Jaiswal	<ul style="list-style-type: none">➤ Criminal Appeal from the year 2006 to 2015➤ Tied up matters (From 2:15 P.M. onwards)
Note:- The Roster dated 10.12.2024 w.e.f. 02.01.2025 is modified to the above extent.		

sdh
CHIEF JUSTICE

01/01/2025

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement No./ 114 / R.(J.) / 2024,

Bilaspur, Dated: 04.01.2025

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2.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
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14.	The Advocate General, Government of Chhattisgarh, Bilaspur.
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17.	The Secretary, High Court Bar Association, Bilaspur.
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(Khilawan Ram Rigri)
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